## GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO.2130 TO BE ANSWERED ON 11.12.2015

### WOMEN PROTECTION CENTRES

#### 2130. SHRI RAOSAHEB DANVE PATIL

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Women Protection Centres for providing safety and security to women have been established in the country and if so, the details thereof, State/UT-wise;
- (b) the measures taken for monitoring women in these protection centres;
- (c) whether cases of sexual exploitation or harassment in women protection centres have been reported during the last three years and the current year; and
- (d) if so, the details thereof, State/UTwise along with the action taken thereon?

#### ANSWER

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) to (d) No Madam. However, the Ministry is administering the scheme of One Stop Centre for Women implemented through States/UTs from 1st April 2015 for facilitating/providing medical aid, police assistance, legal counselling/court case management, psycho-social counselling and temporary shelter to women affected by violence. The funds have been sanctioned/released to 31 States/UTs for establishment of One Stop Centre. Till date 6 One Stop Centre are operational in Raipur (Chhattisgarh), Vijayawada City (Andhra Pradesh), Karnal(Haryana), Bhubaneswar (Odisha), Jaipur (Rajasthan) and Chandigarh.

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